

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 52

**IA No. 108/2023 1668/106/
2022
In**

**CP(IB) No. 49/Chd/Pb/2022
(Admitted)**

Under Section 94, IBC 2016

In the matter of:

Diptendu Giri

...Petitioner

Due to paucity of time, the matter could not be taken up today, hence adjourned
to 19.12.2023.

Sd/-

Court Officer

October 30, 2023
Mukta